Annexure-7

Name of the corporate debtor:

INTERNATIONAL TRENCHING PRIVATE LIMITED

Date of commencement of CIRP:

List of creditors as on:

14.02.2020

01.03.2021

List of operational creditors (Government dues)

(Amount in Rs)

N	Sl. Io.				Details of claim received		Details of claim admitted							Amount of any mutual dues,	Amount of claim not	Amount of claim under	Remarks, if any
	I	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by	Amount	Whether related	% of voting share in CoC,		that may be set-	admitted	verification	
							ciaim admitted		security	covered by guarantee	party?	if applicable		off			
									interest								
	NIL																
								NIL									